



हरियाणा HARYANA

AFFIDAVIT

Serial No. 971  
Date: 11/9/22

45AA 577151

I Tarun Singh son of Sh. Raj Kumar, resident of VPO Mehar Majra, Tehsil Chhachhrauli, District Yamunanagar, Haryana Pin Code 135101, India do hereby solemnly affirm and declare as under



BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

(By Video Conferencing)

Original Application No.219/2021

Tarun

Applicant

Versus

Dharmender Singh and Bhupender Singh

Respondent(s)

1. That the deponent is the permanent resident of above said address.
2. That the deponent has filed the complaint through e-filing before this Hon'ble Court in which the deponent give/submit the copy of Case No.688/7/20/2022, National Human Rights Commission (Law Division) Manav Adhikar Bhawan, Block-C, G.P.O. Complex, INA, New Delhi-110023 dated 09/03/2022 and order copy dated 17.11.2021 of Haryana Human Rights Commission Chandigarh, Complaint

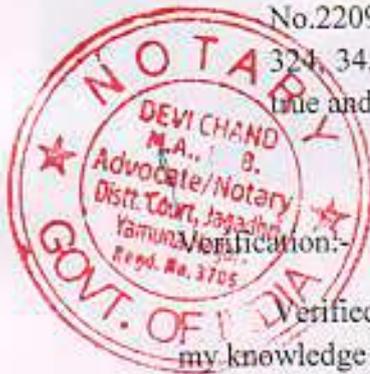
Contd on page 2-----



1/21

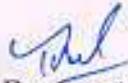
No.2209/21/2021 and copy of FIR No.0066, Dated 06/03/2022, Under Section 323, 324, 34, 506, PS-Buria against Dharmender Singh, Surya Pratap, Sangram Singh which is lodge on the complaint of deponent Tarun Singh son of Raj Kumar.

3. That the above noted documents copy of Case No.688/7/20/2022, National Human Rights Commission (Law Division) Manav Adhikar Bhawan, Block-C, G.P.O. Complex, INA, New Delhi-110023 dated 09/03/2022 and order copy dated 17.11.2021 of Haryana Human Rights Commission Chandigarh, Complaint No.2209/21/2021 and copy of FIR No.0066, Dated 06/03/2022, Under Section 323, 324, 34, 506, PS-Buria against Dharmender Singh, Surya Pratap, Sangram Singh are true and correct.



  
Déponent

Verified that the contents of the above said affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

  
Déponent

**ATTESTED**  
  
Devi Chand (M.A., LL.B.)  
Advocate/Notary  
Distt. Court, Jagadhri (Y.N.R.) 11/4/22



Case No.- 688/7/20/2022  
NATIONAL HUMAN RIGHTS COMMISSION  
(LAW DIVISION)

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MANAV ADHIKAR BHAWAN, BLOCK-C,  
G.P.O. COMPLEX, INA, NEW DELHI- 110023  
Fax No.: 011-24651332 Website: www.nhrc.nic.in

Date : 09/03/2022

To,  
THE DIRECTOR GENERAL OF POLICE  
Haryana Police Headquarters, Sector 6, Panchkula, Haryana.  
HARYANA HARYANA  
134108  
Email- police@hry.nic.in, dgp-hq.pol@hry.gov.in

Sub : Complaint/Intimation from

TARUN SINGH S/O RAJ KUMAR  
VPO-MEHAR MAJRA, PS BUDIYA  
YAMUNANAGAR , HARYANA  
135101  
Email- tarunsinghzaildaar@gmail.com , Mob No- 9896082130

**Subject:** Action Taken Report Called for(ATR) -688/7/20/2022.

Sir/Madam,

The complaint/intimation dated 08/03/2022, was placed before the Commission on 09/03/2022. Upon perusing the same, the Commission directed as follows:

*The Commission has received a complaint from Shri Tarun Singh, a resident of district Yamuna Nagar, Haryana alleging that he has made several complaints with the authorities concerned against the opponents who are who are indulged in illegal mining in the area and have been threatening and harassing the complainant for long but no action is being taken against them. The complainant has alleged that the opponents are the land mining mafia of the area and have carried out illegal mining in his agricultural land. The complainant has stated that the land falls in a flood zone due to which there is also danger of land erosion in the rainy season due to illegal mining conducted by the opponents.*

*The complainant has further mentioned that on 06.03.2022 the opposite party Dharmendra Singh and Bhupendra Singh physically assaulted and tried to kill him. The complainant has allegedly sustained serious injury but the police is not taking any action against the miscreants. The complainant has also stated that the Investigating Officer in connivance*

with the opponents has recorded false statements during investigation of the case. The complainant has stated that there is danger to lives of himself and his family members.

The complainant has also alleged that the police is mounting undue pressure on him to withdraw his complaint in spite of directions given by the Commission to the police vide its proceedings dated 24.11.2021 in Case No. 3019/7/20/2021 which was registered on his earlier complaint made accused the opponents.

The Commission has perused the complaint. His earlier complaint was forwarded to the Superintendent of Police, Yamuna Nagar, Haryana for taking appropriate action under intimation to the complainant. It seems that the authorities have not taken the recommendations made by the Commission seriously and the complainant is still suffering and there is danger to his life at the hand of the opponents.

Looking into the gravity of the matter, the Commission finds it necessary to direct to transmit the complaint to the Director General of Police, Haryana who is expected to get the matter enquired into without any further delay and to ensure safety and security of the complainant and his family members from the opponents. The response is expected within 4 weeks.

The Commission shall be constrained to invoke coercive process u/s 13 of the Protection of Human Rights Act, 1993 calling for a personal appearance of the authority concerned for submission of the report, in case the report is not received within the stipulated time.

2. Accordingly, I am forwarding herewith a copy of the complaint/intimation as an attachment for taking appropriate action in the matter as per the directions of the Commission. It is requested that an Action Taken Report be sent to the Commission within 4 weeks from the date of receipt of this letter.

3. Any communication by public authorities in this matter may please be sent to the Commission through the HRCNet Portal (<https://hrcnet.nic.in>) by using id and password already provided to the public authorities (click Authority Login), or through Speed Post/ at email-id [cr.nhrc@nic.in](mailto:cr.nhrc@nic.in). Any Audio/ Video CDs/ pen drives etc. and bulky reports may be sent through Speed Post/ per bearer.

Your's faithfully

Sd/-

Mukesh

ASSISTANT REGISTRAR (LAW)

M-1 Section

Ph. No. 011-24663285

Email. [ar1.nhrc@nic.in](mailto:ar1.nhrc@nic.in)

CC to

Complainant Details

Case No. 688/7/20/2022

TARUN SINGH S/O RAJ KUMAR

VPO-MEHAR MAJRA, PS BUDIYA

YAMUNANAGAR , HARYANA

135101

Email- tarunsinghzaildaar@gmail.com , Mob No- 9896082130

Mukesh

ASSISTANT REGISTRAR (LAW)

M-1 Section

Ph. No. 011-24663285

Email, ar1.nhrc@nic.in

- 
1. This is a system generated email sent using email-id [nhrc.india@nic.in](mailto:nhrc.india@nic.in). However, this email-id cannot be used to send any communication to the Commission. If needed, the email-id [cr.nhrc@nic.in](mailto:cr.nhrc@nic.in) may be used to send communications to the Commission, mentioning the case number mentioned above.
  2. For latest information about the Commission, visit our website at <https://nhrc.nic.in>.
  3. For lodging/ tracking of complaints and uploading of action taken reports by Public Authorities, HRCNet Portal at <https://hrcnet.nic.in> may be visited.
  4. For general information, follow us at twitter handle ( [https://twitter.com/India\\_NHRC](https://twitter.com/India_NHRC) ) and subscribe YouTube channel of the Commission at <https://www.youtube.com/NationalHumanRightsCommission>.

HARYANA HUMAN RIGHTS COMMISSION  
CHANDIGARH

COMPLAINT NO.2709/21/2021  
filed by Tarun Singh.

Present:- None.

ORDER

Complainant Tarun Singh has alleged that he has already moved application in the matter which was marked to SHO but no action has been taken. IO Juffkar Ali is in connivance with the accused. He is not recording their statements and not allowing them to join the investigation. He is conducting the investigation in connivance with the accused. He has apprehension to his life and property as the accused have license and unauthorized weapons. IO is not providing any information in the matter and is harassing them. The complainant has requested to help them in the matter.

2. Perusal of complaint reveals that no specific details about the incident has been given, therefore, this complaint is not maintainable being barred by the provisions of Regulation 13 of Haryana Human Rights Commission (Procedure) Regulations, 2012. In view of this, the present complaint is dismissed being not maintainable. Copy of the order be sent to the complainant.

17.11.2021  
rt

  
(JUSTICE K.C. PURI)  
MEMBER



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

**FIRST INFORMATION REPORT**  
(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट  
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): YAMUNA NAGAR P.S. (थाना): BURIA Year (वर्ष): 2022  
FIR No. (प्र.सू.रि. सं.): 0066 Date (दिनांक): 06/03/2022  
22:47

| S.No. (क्र.सं.) | Acts (अधिनियम) | Sections (धारा(एँ)) |
|-----------------|----------------|---------------------|
| 1               | IPC 1860       | 323                 |
| 2               | IPC 1860       | 324                 |
| 3               | IPC 1860       | 34                  |
| 4               | IPC 1860       | 506                 |

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): Sunday Date from (दिनांक से): 06/03/2022 Date To (दिनांक तक): 06/03/2022  
Time Period (समय अवधि): Puhar 4 Time From (समय से): 11:30 hrs Time To (समय तक): 11:30 hrs

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई): Date (दिनांक): 06/03/2022 Time (समय): 22:00 hrs

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 015 Time (समय): 06/03/2022  
22:34 hrs

4. Type of Information (सूचना का प्रकार): Written



# HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

## FIRST INFORMATION REPORT (Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट  
(धारा 154 दंड प्रक्रिया संहिता के तहत)

### 5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): EAST, 8 Km(s) Beat No. (बीट सं.): 31  
(b) Address (पता): RAKHA MEHAR MAJRA.  
(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):  
District (State) (जिला (राज्य)):

### 6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

- (a) Name (नाम): तरुण सिंह  
(b) Father's Name (पिताका नाम): राज कुमार  
(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1989 (d) Nationality (राष्ट्रीयता): INDIA  
(e) UID No. (यूआईडी सं.):  
(f) Passport No. (पासपोर्ट सं.):  
Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):  
(g) Occupation (व्यवसाय):  
(h) Address (पता):

| S.No.<br>(क्र.सं.) | Address Type (पता का प्रकार) | Address (पता)                                    |
|--------------------|------------------------------|--|
| 1                  | Present Address              | MEHAR MAJRA, BURIA, YAMUNA NAGAR, HARYANA, INDIA |
| 2                  | Permanant Address            | MEHAR MAJRA, BURIA, YAMUNA NAGAR, HARYANA, INDIA |

- (i) Phone number (दूरभाष सं.):



# HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

## FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

Mobile (मोबाइल सं.):

91-9896082130

7. Details of known / suspected / unknown accused with full particulars (जात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

| S. No. (क्र.सं.) | Name (नाम)      | Alias (उपनाम) | Relative's Name (रिश्तेदार का नाम) |
|------------------|-----------------|---------------|------------------------------------|
| 1                | धर्मेन्द्र सिंह |               | Father's Name: रणधीर सिंह          |
| 2                | सूर्य प्रताप    |               | Father's Name: धर्मेन्द्र सिंह     |
| 3                | संग्राम सिंह    |               | Father's Name: धर्मेन्द्र सिंह     |

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

| S. No. (क्र.सं.) | Property Type (सम्पत्ति के प्रकार) | Sub Type (उप प्रकार) | Value (In Rs/-) (मूल्य (रु में)) |
|------------------|------------------------------------|----------------------|----------------------------------|
|------------------|------------------------------------|----------------------|----------------------------------|

10. Total value of property stolen (In Rs/-) (चोरी हुई सम्पत्ति का कुल मूल्य (रु में)):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

| S. No. (क्र.सं.) | UIDB Number (यू.डी.प्रकरण सं.) |
|------------------|--------------------------------|
|------------------|--------------------------------|

12. First Information contents (प्रथम सूचना तथ्य):



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

### FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

नकल ब्यान जैल है :- ब्यान अजाने तरुण सिंह S/O राज कुमार निवासी गांव मेहर माजरा थाना बुडिया यमुनानगर बा उम्र 33 साल मौ. न. 9896082130,8527765499, ब्यान किया कि मैं उपरोक्त नाम पता का रहने वाला हूँ और खेती बाड़ी का काम करता हूँ और मे दिनांक 6.3.22 को सम्य करीब 11.30 AM पर अपने खेत मेहर माजरा मे पानी देखने के लिए गया था कि मेरे खेतो मे पानी चल रहा है या नही । और उसी वक्त धर्मेन्द्र S/O रणधीर सिंह वासी मेहर माजरा वा उसके लडके सूर्य प्रताप वा संग्राम अपनी जीप गाडी मे मेरे पास आये और मेरे ऊपर तीनो ने मिलकर हमला कर दिया जो धर्मेन्द्र ने मेरे पेट मे रिवालवर लगाई और सूर्य प्रताप ने तेज धार कटर से मेरे उपर हमला किया वा संग्राम ने मेरे गर्दन पर डंडा मारा और मैने अपना बचाव करते हुए अपने भाई सुशान्त सिंह को फोन किया । उसके बाद मैने डायल-112 पर फोन करने लगा तो उन्होने मेरा फोन छीन लिया जो मेरा मोबाईल सैमसंग S-22 रंग काला है और मेरे साथ तीनो बाप-बेटे मारपीट करने लगे और जब मेरा भाई सुशान्त वा प्रदीप S/O औम प्रकाश निवासी मेहर माजरा मौका पर आते देखर वहां से मौका छोड कर भाग गए और मेरा भाई और प्रदीप मुझे लगी हाथ वा शरीर की अन्य जगह पर लगी चोटो के ईलाज के लिए सिविल हस्पताल य.नगर ले आये। कृपया धर्मेन्द्र, सूर्य प्रताप वा संग्राम सिंह के खिलाफ कानूनी कार्यवाही की जाये । ब्यान आपको लिखवा दिया पढ लिया समझ लिया छीक है । Sd/- Tarun Singh 6.03.22 9816082130, 8527765499 Attested Anil Kumar ASI थाना बुडिया दिनांक 06.03.22 कार्यवाही पुलिस :- आज मन ASI मय HC जसपाल सिंह 55 के बराये तफतीश मु.न. 65 दिनांक 06.03.22 धारा 323,324,506,34 IPC थाना बुडिया की तफतीश मे गांव मेहर माजरा की तरफ जा रहा था कि यमुना नहर पुल बुडिया के नजदीक तरुण सिंह s/o राज कुमार उपरोक्त ने मन ASI को मिलकर अपना ब्यान उपरोक्त अंकित करवाया जिसने अपने ब्यान को ठीक मानकर अपने ब्यान के नीचे अपने हस्ताक्षर वा हरफ अंग्रेजी किये जिसकी मैं तस्दीक करता हूँ और अपनी MLR NO MS/120/22/MLR/YNR Dt 06.03.22 अजाने तरुण सिंह पेश की जिसमे डा. साहब ने कुल 7 चोट लगनी तहरीर की । जो चोट न. 1,2,3,4 Blunt वा चोट न. 6 वा 7 Pained objected तहरीर की है जो मजबून ब्यान से, MLR से सरेदस्त जुर्म 323,324,506,34 IPC का होना पाया गया है जो मोबाईल छीनने बारे वा मोबाईल का बिल प्राप्त करके उसका EMEI नम्बर साईबर सैल मे लगाया जायेगा । जिसकी अलग से तस्दीक की जायेगी । जिसपर तहरीर लिखकर बराये अंकित अभियोग बदस्त HC जसपाल 55 के थाना भेजी जा रही है मुकदमा दर्ज करके नम्बर मुकदमा से सूचित किया जाये । मन ASI मय मुदई मु. हजा को हमरा लेकर रवाना मौका घटना स्थल का होता हूँ वा धर्मेन्द्र द्वारा मुदई



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

### FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

मुकदमा हजा तरुण सिंह उपरोक्त पर रिवालय पेट पर लगाने बारे भी अलग से तस्दीक की जायेगी ।  
अज :- यमुना पुल बुडिया Sd/- Anil Kumar ASI थाना बुडिया दिनांक 06.03.2022 समय 9.40 PM  
अज थाना :- हस्ब आमदा लेख लिखित ASI अनिल कुमार सिंह उपरोक्त बा जुर्म 323,324,506,34  
IPC बदस्त HC जसपाल सिंह न. 55 के थाना में प्राप्त होने पर मु0न0 66 दिनांक 06.03.2022 धारा  
323,324,506,34 IPC थाना बुडिया दर्ज रजि0 किया जाकर FIR की प्रतिया कम्प्युटर द्वारा तैयार की  
गई । जो बजरिया डाक अफसरान बाला की सेवा में भेजी जायेगी । नकल मिशल पुलिस मय असल  
लेख आने वाले HC के द्वारा अनुसंधान के लिये अनुसंधान कर्ता के पास मौका पर भेजा जा रहा है ।  
प्रथम सूचना रिपोर्ट MHC भुषण लाल की हाजरी में चाक की गई । इन्द्राज रिकार्ड विधि पूर्वक किया  
गया ।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

- (1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): or (या) Rank (पद): Asst. SI (Assistant Sub-Inspector)
- (2) Directed (Name of I.O.) (जांच अधिकारी का नाम):  
Anil Kumar  
No. (सं.): 400KNL to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)  
Directed (Mobile No. of I.O.) (जांच अधिकारी का मोबाइल नंबर): 918053246211
- (3) Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या) District (ज़िला):
- (4) Transferred to P.S. (थाना):



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)

14. Signature / Thumb impression of the complainant / informant (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान)

Signature of Officer in charge, Police Station (थाना प्रभारी के हस्ताक्षर)

Name (नाम): JASBIR SINGH

Rank (पद): SI (Sub-Inspector)

No. (सं.): 897YNR

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):



# HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

## FIRST INFORMATION REPORT (Under Section 154 Cr.P.C.)

### प्रथम सूचना रिपोर्ट (धारा 154 दंड प्रक्रिया संहिता के तहत)

Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: (If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

| S. No.<br>(क्र.सं.)                                      | Sex (लिंग)  | Date / Year Of<br>Birth (जन्म तिथि<br>/ वर्ष) | Build (बनावट) | Height<br>(cms)<br>(कद<br>(से.मी.)) | Complexion (रंग)            | Identification Mark(s) (पहचान चिह्न) |
|--|-------------|---|---------------|-------------------------------------|-----------------------------|--------------------------------------|
| 1  | 2           | 3   | 4             | 5                                   | 6                           | 7                                    |
| 1  | Male        |   |               |                                     |                             | Is pox pitted: Yes                   |
| 2  | Male        |   |               |                                     |                             | Is pox pitted: Yes                   |
| 3  | Male        |   |               |                                     |                             | Is pox pitted: Yes                   |
| Deformities / Peculiarities<br>(विकृतियाँ / विशिष्टताएँ) | Teeth (दंत) | Hair (बाल)                                    | Eye (आँखें)   | Habit(s) (आदतें)                    | Dress Habit (s)<br>(पहनावा) |                                      |
| 8  | 9           | 10  | 11            | 12                                  | 13                          |                                      |

| Language/Dialect<br>(भाषा/बोली)   | Place of (का स्थान)                         | Others (अन्य) |            |                      |    |    |
|-----------------------------------|---|---------------|------------|----------------------|----|----|
| Born Mark (जन्मे<br>हुए का निशान) | Leucoderma<br>(ल्युकोदर्मा (सफेद<br>धब्बे)) | Mole (मस्सा)  | Scar (घाव) | Tattoo (गूदे हुए का) |    |    |
| 14                                | 15  | 16            | 17         | 18                   | 19 | 20 |
|                                   |   |               |            |                      |    |    |

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.  
(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है।)



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)



UHID : 040060659122  
Room: Emergency

06/03/22 12:35 PM  
Fee: Rs. 255.0

Tarun Singh, 33 years, Male

Father Name: Raj Kumar  
Mob: 9527765499 Address: VPO mehar mala, VII  
Yamuna Nagar, Haryana  
DCH Yamunanagar

MLC No: YNR/MLC/22/03/639-ManjuSingh

Name .....

DOA .....

Diagnosis .....

Date

BP- 140/90

P- 130/min

SpO2 - 98%

यो कोमिटर  
नलक

②  
- 40-  
- 1200 / us  
- 12000 y  
12000 12000

दुर्घटनाग्रस्त के लिए एम्बुलेंस सेवा की मुफ्त सुविधा  
108 नं० डायल करें।

प्रसूति एवं दुर्घटनाग्रस्त के लिए एम्बुलेंस सेवा की मुफ्त सुविधा  
108 नं० डायल करें।

निःशुल्क एवं बेहतर सुविधाओं के लिए हस्पताल आते समय  
बी.पी.एल./स्मार्ट कार्ड साथ लायें।

CONSENT FORM



MedLEaPR - Haryana  
MLGH Yamuna Nagar  
Near Telephone Exchange Yamunanagar, Haryana  
(Form-II)  
Medical Legal Report

MLR No(Generated by Software) :-M106000722200630

Dated 06/03/2022

MLR No(Given by Doctor):-MS/120/22/MLR/YNR

Dated 06/03/2022

Details of Doctor/Doctors who examined the patient:

| SrNo. | Doctor's Name  | Designation | Registration No of Doctor with State Council/MCI |
|-------|----------------|-------------|--|
| 1     | Dr Manju singh | MO          | 1326 MCI   |

मैं \_\_\_\_\_ पुरु / पुरी \_\_\_\_\_

अपनी सम्पूर्ण चिकित्सा-विधिक जाँच हेतु स्वतंत्र रूप से तथा स्वेच्छपूर्वक अपनी सहमति प्रदान करता / करती हूँ। इस सन्दर्भ में मेरी ऐसी चिकित्सा-विधिक जाँच इससे पहले नहीं हुई है। मुझे इस जाँच के प्रयोजन, प्रक्रिया, परिणाम एवं लाभ बारे भली भाँति अवगत करा दिया गया है। यह जाँच मेरे पक्ष या विपक्ष में जा सकती है।

हस्ताक्षर / निशान अंगूठा व्यक्ति जिसका परिक्षण किया गया है या संरक्षक ( यदि पीड़ित नाबालिग / सम्बन्धी / विद्यार्थी / इन्सेन)

Mr. Tarun Singh S/o Raj Kumar

Dr Manju singh

06/03/2022 12:51:40 PM

MAIN REPORT

MedLEaPR - Haryana  
MLGH Yamuna Nagar  
Near Telephone Exchange Yamunanagar, Haryana  
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Dated 06/03/2022

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MLR No(Given by Doctor):-MS/120/22/MLR/YNR

CONSENT FORM IS TAKEN SEPARATELY BEFORE EXAMINATION WHICH IS ATTACHED WITH MLR REPORT.

Details of Doctor/Doctors who examined the patient:

| SrNo. | Doctor's Name  | Designation | Registration No of Doctor with State Council/MCI |
|-------|----------------|-------------|--|
| 1     | Dr Manju singh | MO          | 1326 MCI   |

Sh./Smt/Miss Mr. Tarun Singh  
S/o Raj Kumar  
Age(Approx) 33 Years  
Gender Male  
Marital Status Married  
Occupation Other  
Address

|                   |                             |
|-------------------|-----------------------------|
| Present Address   | VPO. Mehar Majra, ynr.      |
| Police Station    | Buria, Yamunanagar, Haryana |
| Permanent Address | VPO. Mehar Majra, ynr.      |
| Police Station    | Buria, Yamunanagar, Haryana |
| Country           |                             |

Date of arrival 06/03/2022  
Time of arrival(in hrs) 12:35  
Date of Examination 06/03/2022  
Time of Examination(in hrs) 12:40  
Place of examination: Emergency

Police Person Detail: Self

Person Accompanied Detail: Yes

| Sr. No. | Name          | Address | Relation with Patient | Police Station, District, State | Signature   |
|---------|---------------|---------|-----------------------|---------------------------------|---|
| 1       | Sushant singh | same    | Brother               | Buria, Yamunanagar, Haryana     |  |

Dr Manju singh (drmanjusingh15@gmail.com)

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MAIN REPORT

MedLEaPR - Haryana  
MLGH Yamuna Nagar  
Near Telephone Exchange Yamunanagar, Haryana  
(Form-II)  
Medical Legal Report

Dated 06/03/2022

Dated 06/03/2022

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MLR No(Given by Doctor):-MS/120/22/MLR/YNR

| Marks of Identification |                        |
|-------------------------|------------------------|
| Sr. No.                 | Identification Details |
| 1                       |                        |

OPD Detail

OPD No.

659122

Gist of incident as stated by the Injured/accompanying person

Gist of Incident Alleged h/o Assault at Mehar Majra, ynr. at about 11:30 AM on dated 06/03/2022

General condition of the person, clothing etc.

General Condition Patient conscious, oriented, BP 140/90, Pr 130, SPO2 98%, no h/o LOC,vomiting, seizures or ENT Bleed

| Sr No. | Injuries   | Marked | Injury Number |
|--------|--|--------|---------------|
| 1      | Small Abrasion on inner side of upper lip with c/o pain teeth, advised dental opinion  | No     | 1             |
| 2      | Linear scratch mark on right cheek, advised Dental opinion   | No     | 2             |
| 3      | 3"x2.5" bluish red bruise on left lateral side of neck below left ear with c/o numbness left ear, advised ENT opinion                | No     | 3             |
| 4      | Two linear abrasions on upper abdomen and chest on right side of size 10"x2mm and 6"x2mm, advised Surgeon opinion                    | No     | 4             |
| 5      | 3"x0.5"x5mm incised wound on left forearm fresh bleeding present movements painful, advised Ortho opinion                            | No     | 5             |
| 6      | Two Linear scratch marks on right forearm length no.(1) 4" and no. (2) 5", no restriction of movement, no swelling, no bony crepitus | No     | 6             |
| 7      | Multiple linear scratch marks on left forearm, advised Ortho opinion   | No     | 7             |

Dr Manju singh (drmanjusingh15@gmail.com)

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MAIN REPORT

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Nature of Injuries (Simple, Grievous, Dangerous or pending for observation)

Pending

Probable Duration of Injury

within 6 hrs

Kind of Weapon Used (Sharp, Blunt, Firearm, Fire, Position etc)

Sharp for 5

Blunt for 1,2,3,4

Pointed object 6 and 7

Fee Detail: Yes

| Fee Paid (Rs) | Fee Paid To | Fee Vide No |
|---------------|-------------|-------------|
| 250           | MLCH YNR    | 859122      |

Details of Doctor's who examined the patient with signature:

| SrNo. | Doctor's Name  | Designation | Signature  |
|-------|----------------|-------------|--|
| 1     | Dr Manju singh | MO          |  |

(Name, Designation, Date and Signature of Recieving Person)

MLGH Yamuna Nagar, Near Telephone Exchange Yamunanagar, Haryana

Dr Manju singh (drmanjusingh15@gmail.com)

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